## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 123/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

Name of the Company:

Dr. Pranav Shah

V/s.

Shalby Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

MR. S. N. BOPARKAR, Ss. Adv. MR. GURSHARAN H. VIRK, Adv.

2. NANDISH CHUDGAR

for NANAGATI ASSOCIATES

Adv

Nadgar.

Learned Advocate Mr. Nandish Chudgar i/b Nanavati Associates present for Operational Creditor/Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Gurusharansingh Virk present for Respondent.

List the matter on 21.12.2017.

MANORAMA KUMARI

MEMBER JUDICIAL Dated this the 11th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL